

**Anganwadi centres**

2924. SHRI PARIMAL NATHWANI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of new projects as well as new Anganwadi centres made operational as part of the Integrated Child Development scheme in the country;

(b) how many of these projects and Anganwadi centres have been made operational in Jharkhand; and

(c) the response and increase in benefits as a result of these new projects and Anganwadi centres in the country as a whole and Jharkhand in particular?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) Out of 7076 sanctioned projects and 13.71 lakhs sanctioned AWCs/mini-AWCs, 7005 projects and 13.17 lakhs Anganwadi centres (AWCs)/Mini-AWCs are operational under Integrated Child Development Services (ICDS) Scheme in the country as on 30.06.2012.

(b) In Jharkhand, out of 224 sanctioned projects and 38296 sanctioned AWCs/ mini-AWCs, 204 projects and 38296 AWCs/mini-AWCs are operational as on 30.06.2012. The 20 pending projects for operationalisation were sanctioned by this Ministry in 2011-12.

(c) 964.77 lakh Children (6 months to 6 years) and pregnant women and lactating mothers/(P&LM), including 26.60 lakh in Jharkhand, received supplementary nutrition as on 30.06.2012. 352.05 lakhs Children (3-6 years), including 12.76 lakhs children (3-6 years) in Jharkhand, attended AWCs for pre-school education as on 30.06.2012.

**Supplementary Nutrition Programme in the State**

2925. SHRI DILIP KUMAR TIRKEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state whether Government would take steps for enhancement of the present ration cost under Supplementary Nutrition Programme (SNP) for the three categories of beneficiaries due to recent price hike of essential commodities used for preparation of hot cooked meals and ready to eat (RTE) food as Take home Ration (THR) in order to provide a square and palatable meal for the beneficiaries of SNP in the State?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): Revision of Supplementary Nutrition Programme cost norms for different categories of beneficiaries is one of the sub-proposals in the composite proposal for Strengthening and Restructuring of the Integrated Child Development Service Scheme.

**Increase in contingency funds unde ICDS scheme**

2926. SHRI DILIP KUMAR TIRKEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Ministry is considering to enhance the grants of contingencies of Integrated Child Development Service (ICDS) projects from Rs. 40,000/- to Rs. 80,000/- as one Night Watchman is being paid from the Unit;

(b) whether Ministry would consider to introduce nutritional counseling as a service with an additional Anganwadi Workers so as to focus on home visits for children under two years and mothers; and

(c) whether Government would provide funds for basic infrastructure development like construction of AWC buildings under the ICDS Scheme?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) Sub-proposals for enhancement in the rate for contingencies, provision of Additional Nutritional Counselor in the 200 high burden districts and construction of Anganwadi Centres as an activity under Integrated Child Development Service are included in the composite proposal for Strengthening and Restructuring of the Scheme.

**Complaints in adoption process of children**

2927. SHRI AAYANUR MANJUNATHA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether there are a large number of complaints in the adoption process of children in the country and international adoptions;

(b) if so, whether Government has any proposal to set up online database of children and prospective parents in this regard;

(c) if so, the details thereof; and